KHURSHID ALAM KHAN): (a) and (b). No, Sir. However, in Uttar Pradesh the State Government have introduced a Group insurance scheme since 1985. Under this scheme the premium amount is Rs. 23.52 per Weaver per annum and the risk amount is Rs. 2500 out of this premium money 50% is paid by the weaver and 50% by Bunkar Welfare fund. The weavers under the age group of 18 years to 55 years are convered under this scheme and the risk covered is upto 60 years. So far 14000 weavers have been covered under this scheme.

(c) to (e). No, Sir. However, the Government of Andhra Pradesh is implementing Thrift Fund Scheme with additionality of Group insurance cover of Rs. 500 for each subscribing weaver member whose age does not exceed 55 years. The Group insurance premium of Rs. 4.50 per beneficiary per annum is met by State Government. So far 6034 weavers have been covered under this scheme.

## Location of Cell to Monitor Complaints in Andhra Pradesh

1231. SHRI V. TULSIRAM: Will the Minister of TOURISM be pleased to state:

(a) the locations of cells for monitoring complaints from tourists in each of the States with particular reference to Andhra Pradesh; and

(b) the time by which the cells are expected to be set up?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED): (a) and (b). Instructions are under issue requesting all the State Governments/Union Territories to set up complaints cells urgently. They may consider location of these cells at places as they deem convenient.

## Raids on Individual and Corporate Tax-Payers

1233. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

- (a) number of raids on individual and corporate tax-payers, separately, for alleged evasion of income tax/wealth tax etc. since January, 1985 in each quarter;
- (b) the undeclared income/wealth so discovered in each quarter; and
- (c) the tax assessed and fine imposed and realised corresponding to these raids in each quarter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). The number of searches and seizure operations conducted by the Income-tax Department from January, 1985 till 30.6.1986 is 9313.

2. The details of each quarter are as under:—

Períod	No. of searches	Approx. value of assets seized
		(Rs. in lakhs)
January to March, 1985	1979	1100,22
April to June, 1985	1246	653.93
July to Sept., 1985	2195	1156.63
Oct. to December, 1985	1499	1430.44
January to March, 1986	1491	1791.01
April to June, 1986	903	941.22
Total	9313	7073.45